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ACT No. X. OF 1848.

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Passed by the Right Honorable the Governor General of India in Council on the 8th April, 1848.

In Act for annexing the lapsed State of Mandvee to the Presidency of Bombay.

WHEREAS the State of Mandvee has lapsed to the British Government:—

ed in large the public I. It is hereby enacted, that from and after the 1st day of May, 848, the lapsed State of Mandvee, as described in the annexed Schedule, hall be subject to all Regulations and Acts which are, or shall be, in orce within the Territories subject to the Presidency of Bombay.

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II. And it is hereby enacted, in modification of Section XXI. Regulation II. of 1827; of Section VI. Regulation XVI. of 1827; and Sections IX., XVI. XXXIV. and XLIX. of Regulation XVII. of 1827, that suits on the following subjects shall not be cognizable by the Civil Courts within the said lapsed State of Mandvee:

ns, and not

1st. All claims for damages against persons in authority under the late Government for abuse of power during that period.

- 2d. All claims against Government on account of Enams.
- 3d. All claims against Government on account of Jagheers, Wurshasuns, Pensions, Nemnooks and other advantages not hereditary.
- 4th. All disputes regarding public Rent or Revenue payable to Government, and all complaints of exaction by Mamlutdars, or District or Village Officers.
- 5th. All claims on account of Village debts, all Village boundary disputes, and disputes regarding the use of wells and water courses.
- III. And it is hereby enacted, that the Governor of Bombay in Council shall be, and is hereby empowered to exempt from the jurisdiction of the Civil and Criminal Courts, the Widows and such of the present relatives of the late Rajas of Mandvee as may to him seem proper, and to declare the persons so exempted amenable to the authority of an Agent whom he may appoint for this purpose.

#### SCHEDULE.

Territorial Description of the Purgunna of Soowangiah, constituting the lapsed State of Mandvee.

It is bounded on the East by Punch Molee Purgunna, belonging to His Highness the Guicowar.

On the West, by Turkeswur Purgunna of the Surat Zillah, and Gullah Purgunna belonging to His Highness the Guicowar.

On the North, by Wusravee and Nausur Purgunnas belonging to His Highness the Guicowar, and Koondha Purgunna belonging to the Raja of Rajpeepla.

On the South, by Timbah Beearah and Soonghur Purgunnas belonging to His Highness the Guicowar, and Kurod and Walore Purgunnas of the Surat Zillah.

It comprises the undermentioned Towns and Villages 162.

Town of Mandvee situated on the North Bank of the Taptee River.

# Purgunna Soowangiah.

	and the second			and tank
1	. Kherpor.		24.	Dudwara.
2	. Kakurwa.		25.	
3.	Poonah.		26.	
4.	Oon.		27.	
5.	Oosked.		28.	Umulwan.
6.	Umul Saree.	93.	29.	Jetpo.
7.	Ghorsumba.		30.	
8.	Gamtulao Boojgur.		31.	Kurootha, E.
9.			32.	Zhuree.
10.			33.	Umulchoonee, J.
11.	Nundpor.		34.	Velunghur.
12.	Khuralee.		35.	Ambapor, J.
13.	Oomersaree, J.	1000	36.	Lakhakhan.
14.	Kosaree, J.		37.	Wensala.
15.	Kumlapor, J.		38.	Katkoowa, J.
16.	Vureth.		39.	Rukhus Khuree.
17.	Kakrapar.		40.	Kurwutee.
18.	Bulunga.		41.	Hurunwao.
19.	Peepulwara.		42.	Kheempor.
20.	Kanaghat.		43.	Chandpor, J.
21.	Undhatree.		44.	Rukhwao.
22.	Hureepor.		45.	Mugutroo.

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47.	Khurgam.	80.	Chelwas.
48.	Goondwan.	81.	Gungapor.
49.	Bulalteeruth.	82.	Jamunkoowa.
50.	Roondha.	83.	Peechurwan.
51.	Muhoodee.	84.	Undhatree.
52.	Gangpor Dewah Ranah.	85.	Sursee.
53.	Makungur.	86.	Bhensee.
54.	Deoghuree, J.	87.	Jhuree.
55.	Limdha.	88.	Burtul.
56.	Tarapor.	89.	Sutwao.
57.	Maldha.	90.	Oomurkhuree.
58.	Joonwan, J.	91.	Gamtulao Khoord.
59.	Keemdoongra.	92.	Tursarah Khoord.
60.	Larkoowa.	93.	Kulumkoowa.
61.	Choramba, J.	94.	Khurera.
62.	Esur.	95.	Foolwaree.
63.	Patawaree.	96.	Gordha.
64.	Deoghur.	97.	Veesdaleeya.
65.	Undharwaree.	98.	Vagnera.
66.	Kunujwan, J.	99.	Guntolee.
67.	Dhuj.	100.	Roopun.
68.	Dhujamba.	101.	Vularghur.
69.	Kolkhuree.	102.	Saluya.
70.	Looharwur.	103.	Moreetha.
71.	Bulettee.	104.	Kaleebel.
72.	Solee.	105.	Teetoee.
73.	Puterkooee.	106.	Regama.
74.	Jamkooee.	107.	Dadakooee.
75.	Peepulwan.	108.	Purwut.
76.	Bhoondha.	109.	Khor Amba.
77.	Amlee.	110.	Kalmoee.
78.	Surapara.	111.	Patul.
79.	Limbaree.	112.	Kumlasotee.

113.	Kolsanoo.	138.	Khanpor.
114.	Tooked.	139.	Rohenee.
115.	Mudhul Kooee, J.	140.	Untrolee.
116.	Oontewah.	141.	Boreegala.
117.	Jhab.	142.	Jhurpun.
118.	Choorel.	143.	Ureth.
119.	Kusal.	144.	Veghee.
120.	Fulee.	145.	Nuryn.
121.	Pardee.	146.	Guwachee.
122.	Ambah.	147.	Khunjrolee.
123.	Kurwulee.	148.	Khaler.
124.	Boudhan.	149.	Peepureeya, J.
125.	Muthasroo.	150.	Tursara.
126.	Vurelee.	151.	Jamunkoowa.
127.	Patna.	152.	Vurjakhund.
128.	Keodyoon.	153.	Jhakla.
129,	Peepultha.	154.	Beerama.
130.	Tukwarah.	155.	Sadree.
131.	Oomerwan.	156.	Rutuneeya.
132.	Vurod.	157.	Vuseegam.
133.	Nougamah.	158.	Naneecher.
134.	Kolakooee.	159.	Mooteecher.
135.	Dhurumpor.	160.	Vanklah.
136.	Togapor.	161.	Rajwur.
137.	Oosked.	162.	Rajpoora Loombha

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